

National Company Law Appellate Tribunal, New Delhi

Company Appeal (AT) No. 166 of 2020

IN THE MATTER OF:

Gopal Krishan

...Appellant

Vs.

M/s Super Cassettes Industries Pvt. Ltd. & Ors.

...Respondents

Present:

For Appellant: Mr. Rakesh Kumar, Ms. Preeti Kashyap and Mr. Dhruv Gupta, Advocates.

For Respondents: Mr. Ajay Garg, Mr. Kartikeya Goel and Mr. Rajeev Kumar Goel, Advocates for R- 1 and 2.

ORDER

(Through Virtual Mode)

12.01.2021: Parties who have not filed may file brief Written Submissions not more than three pages within two weeks. Copies of Judgements on which they want to rely may also be filed.

List the Appeal 'For Admission (After Notice)' Hearing on **17th February, 2021.**

**[Justice A.I.S. Cheema]
Member (Judicial)**

**[V.P. Singh]
Member (Technical)**

sr/md